

# **Central Information Commission**

**Decision No. 81 /IC(A)/2006  
F.No.CIC/MA/A/2006/00232**

**Dated, the 30<sup>th</sup> June, 2006**

Name of the Appellant : Shri Ravi Kumar Potdar, 72/74, Suyash Vihar,  
Behind Land Mark Fortune Hotel, Bhambori  
Dubey, Nandanagar, Indore-452011.

Name of the Public Authority : The Oriental Insurance Company Limited, Oriental  
House P.B. No. 7037, A-25/27, Asaf Ali Road, New  
Delhi-110002.

## **DECISION**

1. The appellant, Shri Ravi Kumar Potdar, is General Secretary of General Insurance Karamchari Union, Indore. He has asked for various documents relating to the promotion of a Senior Officer, Dr. R.K. Puri. The appellant had filed an FIR in which Dr. Puri was made a party and the investigation by the police proved that FIR filed by him was frivolous. The information sought by him has been denied on the following ground.
2. The appellant is an employee of the Company and a departmental enquiry proceeding has been initiated against him. He has been charged with serious and high level offences including that of indiscipline. The disclosure of information sought would impede the process of investigation and prosecution of offender u/s 8(1) (h).
3. In view of the above, the appeal is dismissed.

Sd/-  
(Prof. M.M. Ansari)  
Information Commissioner

Authenticated true copy :

(L.C. Singhi)  
Additional Registrar

Cc:

1. Shri Ravi Kumar Potdar, 72/74, Suyash Vihar, Behind Land Mark Fortune Hotel, Bhambori Dubey, Nandanagar, Indore-452011.
2. Shri P.K. Jha, CPIO, The Oriental Insurance Company Limited, Oriental House P.B. No. 7037, A-25/27, Asaf Ali Road, New Delhi-110002.